

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1271
ANSWERED ON:02.08.2010
DISPARITY IN MINIMUM WAGES
Roy Shri Arjun;Sinh Dr. Sanjay

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is huge difference in the minimum wages in different parts of the country; and
- (b) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b): The disparity in minimum rates of wages in various regions of the country is due to differences in socio-economic and agro-climatic conditions, prices of essential commodities, paying capacity, productivity and local conditions influencing the wage rate. The disparity in minimum wages is also attributed to the fact that under the provisions of the Minimum Wages Act, 1948, both the Central and State Governments are the appropriate Governments to fix/revise minimum rates of wages for workers engaged in different scheduled employments under their respective jurisdictions. However the Government of India fixes National Floor Level Minimum Wage which has been enhanced recently from Rs.80/- to Rs.100/- per day. This is advisory in nature.

On the basis of the information available, the statement giving the minimum rates of wages fixed for unskilled workers engaged in different scheduled employments by the Central Government and State Governments/ Union Territory Administrations is Annexed.